

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. C.P.(IB)-3242(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021**

NAME OF THE PARTIES: - Coastal International Pvt Ltd
V/s
AT & F India Fabricators Pvt Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None appeared for both the parties. Since the matter is listed for the first time after the lockdown, Court officer is directed to issue notice to both the parties to intimate the next date of hearing. Parties are directed to complete their part of pleading if pending well before the next date of hearing. List the matter on **09.04.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 09th day of March 2021
JD